

**MOST URGENT / SPEED POST / EMAIL**

No. **947-Spl.** Genl./XVII.3(6-G)

From

The Registrar General,  
Punjab and Haryana High Court,  
Chandigarh.

To

All the District and Sessions Judges,  
in the States of Punjab, Haryana and  
U.T. Chandigarh.

Dated, Chandigarh the 27<sup>th</sup> August, 2020.

Subject: Instructions regarding weekend lockdown imposed in the States of  
Punjab, Haryana and UT, Chandigarh.

Sir,

I am directed to refer you on the subject cited above and to  
forward herewith a copy of this Court's order bearing No.35/RG/Spl./Misc.  
dated 27.08.2020 for information and necessary compliance by all concerned.

Yours faithfully,

*Sauk*  
27/8/20

Assistant Registrar (Exclusive)  
for Registrar General *R*

Encls.: As above


**ORDER**

Re : Situation arising due to outbreak of the novel coronavirus (COVID-19).

Keeping in view the prevailing pandemic situation arising due to outbreak of the novel coronavirus (COVID-19) and having regard to the steps taken by States of Punjab, Haryana and U.T. Chandigarh to impose strict lockdown during the weekends (i.e. Saturdays and Sundays), Hon'ble the Chief Justice has been pleased to order as under:-

*"..... The Subordinate Courts in the States of Punjab, Haryana and U.T., Chandigarh as well as establishment of this Court be kept closed on every working Saturday for the time being till further orders. However, Officers/Officials of the Subordinate Courts as well as of this Court shall continue to work from home on said days and shall not leave the Station without the prior permission of competent authority".*

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

  
27.8.2020  
(Sanjiv Berry)  
Registrar General